

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 108
(IB)-470(ND)/2017
along with CA-496/2018

IA/1664/2019 IA/1592/2019 IA/5623/2020
IN THE MATTER OF:

Sh. Amit Kumar Malik

... **Applicant/Petitioner**

Versus

M/s. Kindle Developers Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 12.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Adv. Sanyam Goel & Adv. Mohtashim Kibriya for Anurag Sachdeva (Applicant) in IA No. 5623 of 2020
CS Suraj Sharma
Respondent - Shriya Raychaudhuri
Adv. Rachit Mittal for Noida Authority
Adv Gaurav Mitra, Adv Kanishk Khetan for RP
Adv. Asish Nischal for R-22
Adv Rajiv Virmani in IA 2444,3053,3202 and 3250
Adv Anurag Ojha and Shivam Malhotra for the Respondents

ORDER

IA-1664/2019 & IA-1592/2019: On the request of both the parties, list the matter on 17th May, 2021.

IA-5623/2020: Heard both the parties. **Order Reserved.** They are directed to file the short-written synopsis within 2 days from today.

CA-496/2018: Ld. Counsel appearing for the RP requested to share the PDF file of the Petition of CA-496/2018. List the matter on 17th May, 2021.

-sd-

(L. N. GUPTA)
MEMBER (T)

-sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)